

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

FRIDAY, THE FOURTH DAY OF APRIL
TWO THOUSAND AND TWENTY FIVE

PRESENT

**THE HONOURABLE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE DR. JUSTICE G.RADHA RANI**

I.A.NO. 2 OF 2025

IN

WRIT PETITION NO: 33375 OF 2024

Between:

Suklesh Amina Jaiswal, S/o. Amina Srikanth Jaiswal, Occ. Business aged about 34 years, R/o.11-52, Chenna Reddy Colony, Peerzadiguda, Uppal, Medchal - Malkajgiri District, Telangana- 500039

...PETITIONER

AND

1. State Tax Officer-1 (ST), Nacharam-1 Circle, Malkajgiri Division, Hyderabad.
2. The State of Telangana, rep. by its Chief Secretary, and Special Chief Secretary to Government (FAC), State Tax Department, Secretariat, Hyderabad.
3. Central Board of Indirect Taxes and Customs, (Rep. by its Chairman) GST Policy Wing, Government of India, Ministry of Finance, New Delhi
4. Union of India, Ministry of Finance, Represented by its Secretary, North Block, New Delhi-110001

...RESPONDENTS

Petition under Section 114 read with Order 47 Rule 1 & 2 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to review the order dated 02.01.2025 made in Writ Petition No.33375 of 2024.

This petition coming on for hearing, upon perusing the petition and Memorandum of grounds filed in support thereof and upon reading the Order dated 02/01/2025 in W.P.No.33375 of 2024 and upon hearing the arguments of

Mohd. Mukhairuddin, Counsel for the Petitioner and of Sri Swaroop Oorilla, Special GP on State Tax of the Respondent Nos.1 and 2, Sri Dominic Fernandes, SC for CBIT on behalf of the Respondent No.3, Sri Gadi Praveen Kumar, Deputy Solicitor General of India, on behalf of the Respondent No.4 the Court made the following: **ORDER**

Parties through their Counsel.

As prayed by Sri Swaroop Oorilla, learned Special Government Pleader for State Tax, list in the next week.

Ad-interim protection, (if any) which was prevailing in the main writ petition shall continue till the next date of hearing.

**SD/-P. CH. NAGABHUSHAMBA
DEPUTY REGISTRAR**

//TRUE COPY//

SECTION OFFICER

To,

1. State Tax Officer-1 (ST), Nacharam-1 Circle, Malkajgiri Division. Hyderabad.
2. The Chief Secretary, and Special Chief Secretary to Government (FAC), State Tax Department, Secretariat, The State of Telangana, Hyderabad.
3. The GST Policy Wing, Central Board of Indirect Taxes and Customs, Government of India, Ministry of Finance, New Delhi
4. The Secretary, Union of India, Ministry of Finance, North Block, New Delhi-110001
5. One CC to Sri Mohd Mukhairuddin, Advocate [OPUC]
6. Two CC to The Special GP for State Tax, High Court for the State of Telangana, at Hyderabad[OUT]
7. One CC to Sri Dominic Fernandes, SC for CBIT[OPUC]
8. One CC to Sri Gadi Praveen Kumar, Deputy Solicitor General of India[OPUC]
9. Two CD Copies

TJ
LS

Kpr

HIGH COURT

DATED:04/04/2025



**ORDER
I.A.NO.2 OF 2025
IN
WP.No.33375 of 2024**

DIRECTION

⑫

Kya
23/4/25